GOVERNMENT OF INDIA MINISTRY OF INFORMATION AND BROADCASTING

LOK SABHA UNSTARRED QUESTION NO. 2624 TO BE ANSWERED ON 06.03.2020

AUDIO DESCRIPTION

2624. SHRIMATI KIRRON KHER:

Will the Minister of INFORMATION AND BROADCASTING

be pleased to state:

- (a) whether the Government has issued a directive to film and TV series producers, including online streaming platforms to include audio description within the production;
- (b) if so, the details thereof and if not, the reasons therefor;
- (c) whether his Ministry proposes to make audio description mandatory for producers and if so, the details thereof; and
- (d) the steps taken by the Government to ensure accessibility in media for people with visual impairment?

ANSWER

THE MINISTER OF ENVIRONMENT, FOREST AND CLIMATE CHANGE; MINISTER OF INFORMATION AND BROADCASTING; AND MINISTER OF HEAVY INDUSTRIES AND PUBLIC ENTERPRISES (SHRI PRAKASH JAVADEKAR):

(a) to (d): An advisory was issued by the Ministry of Information and Broadcasting on 01.10.2019 to major Film Producer Associations to motivate and persuade their associated members to make Audio Description a part of the production and distribution process of a film itself in order to make cinema viewing more inclusive and promote non-discrimination of persons with disabilities in public places like theatres.